

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4514  
ANSWERED ON:25.04.2005  
PENDING IRRIGATION PROJECTS  
Shandil Dr. (Col.) Dhani Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether some irrigation projects of States are still awaiting clearance from the Union Government since the beginning of Second Five Year Plan; and

(b) if so, the reasons for inordinate delay in each project and by when all the projects are likely to be given clearance?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) There is no project of 2nd Five Year Plan except the Kabini Project of Karnataka in the Cauvery Basin, to get investment approval. There are 101 major/medium irrigation projects under various stages of appraisal and 82 major/medium irrigation projects accepted by the Advisory Committee of Ministry of Water Resources subject to certain observations submitted by the State Governments in various plan periods to receive investment approval. Common reasons for delay in clearance of projects are inadequate surveys and investigation, hydrological studies, irrigation planning, estimate and economic analysis, etc. lack of attention to international and inter-State aspects, conjunctive use of surface and ground water, concurrence of state finance etc. absence of environmental and forest clearance, clearances of resettlement and rehabilitation plans, etc. while submitting detailed project Report to the Central Water Commission for techno-economic appraisal. The clearance of the project depends upon the promptness with which the State Government comply with the observations of the Central appraising agencies.